(c) A survey was carried out by the Government of National Capital Territory of Delhi in various parts of the National Capital Territory and test purchases by decoy customers were carried out at 63 Chemist shops, out of which three retailers supplied Tedegesic/Norphin injections without a prescription of a Registered Medical Practitioner. Action under the Drugs and Cosmetics Rules, 1945 has been initiated against the defaulting retailers.

Environmental Havoc

5785. SHRI MADHABA SARDAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that the Sponz Iron Plant, IPITATA has created environmental havoc in the inudstrial town Joda of Keonjhar distirct in Orissa;

(b) if so, whether any programme has been formulated for the control of environmental pollution; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) The sponze iron plant, IPITATA, at Joda in Orissa has a gas cleaning system and the emissions remain within the prescribed standards. The scrubbed liquid of the gas cleaning plant is treated in a settling tank before discharge into the nearby storm water drain. No water is used for the process in the plant. As such, water pollution is almost negligible. The solid waste generated by the plant, which is non-toxic, is being disposed in the plant's own land.

(b) and (c) Do not arise.

Fertilizer Unit

5786. SHRI DHARMA BHIKSHAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state whether State Government of Andhra Pradesh requested Union Government to recommend M/s. South India Fertilizers & Industries Ltd., fertiliser unit project to the Director General of Foreign Trade for making it eligible for the "demed export benefit"?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : The Department of Fertilizers have already communicated its recommendation to Director General of Foreing Trade for considering the proposed project for deemed export benefits under the existing Exim policy. This has also been communicated to the Government of Andhra Pradesh on 2.1.1997.

[Translation]

Improvement of Krishi Vigyan Kendras

5787. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether on a suggestion of the then Agriculture Minister, the local Members of Parliament visited the Krishi Vigyan Kendras established in their States during March/April, 1996 for suggesting improvement measures to be taken in these kendras;

(b) if so, the details thereof and the suggestions made by them during their visit, State-wise; and

(c) the details of suggestions implemented so far out of them till date?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTIONS AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) The Hon'ble Union Minister of Agriculture has constituted a Social Audit Committee on KVKs for Transfer of Technology in Eastern India during August, 1996.

(b) The Committee has been constituted under the Chairmanship of Shri Raj Nath Singh, Hon'ble Member of Parliament (RS); Shri Ambika Prasad, Hon'ble MLA, Bihar; Dr. S.C. Jha, Former Director, Asian Development Bank; Shri G. Krishnan, Agrijl. Production Commissioner, Government of Bihar as members and Assistant Director General (KVK) as Member-Secretary.

The terms of reference of Social Audit Committee include:

(i)   to assess the investments made in the development of technology.

(ii)   to review the achievements in technology generated and its practical utility.

(iii) to assess the transfer of technology in farmers particularly small and marginal and the benefits to them by adopting the technology.

(iv)   ascertaining the level of technology adoption and pinpointing the efforts/constraints if the level of adoption of the technology is low.

(v)   to examine the linkages and coordination among Ministry of Agriculture, Govt. of India, State Departments, State Agril. Universities, ICAR